



fail to file reply, the right to file reply will be forfeited on the next date of hearing.

**IA 401(MB)2022**

1. Ld. Counsel for the Applicant submits that out of 26 Respondents only 11 Respondents have filed reply.
2. As a last chance, remaining Respondents are directed to file reply within three weeks after duly serving a copy to the other side. If they fail to file reply, the right to file reply will be forfeited on the next date of hearing.
3. Post all IAs alongwith main CP on **05.06.2024** for further consideration.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**LAKSHMI GURUNG**  
**Member (Judicial)**